

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI
PRINCIPAL BENCH
COURT No.
CROSS Application No. E/CROSS/99/2012 &
APPEAL Nos. E/219-223/2010-EX[SM]**

Sr. No.	Appeal No.	Appellant(s)	Respondent(s)	Impugned Order(s)
1.	E/219/2010	Commissioner of Central Excise, Delhi-I	M/s Amba Bi Wheelers Pvt. Ltd.	O-I-A No. 235 to 239/CE/DLH/2009 dated 05.11.2009 passed by Commissioner (Appeals) Central Excise, Delhi-I
2.	E/220/2010	Commissioner of Central Excise, Delhi-I	Shri Sanjeev Kapoor, Director	O-I-A No. 235 to 239/CE/DLH/2009 dated 05.11.2009 passed by Commissioner (Appeals) Central Excise, Delhi-I
3.	E/221/2010	Commissioner of Central Excise, Delhi-I	M/s Amba Motorcycles	O-I-A No. 235 to 239/CE/DLH/2009 dated 05.11.2009 passed by Commissioner (Appeals) Central Excise, Delhi-I
4.	E/222/2010	Commissioner of Central Excise, Delhi-I	Shri Sandeep Kapoor, Director	O-I-A No. 235 to 239/CE/DLH/2009 dated 05.11.2009 passed by Commissioner (Appeals) Central Excise, Delhi-I
5.	E/223/2010	Commissioner of Central Excise, Delhi-I	Shri Sunil Kapoor, Director	O-I-A No. 235 to 239/CE/DLH/2009 dated 05.11.2009 passed by Commissioner (Appeals) Central Excise, Delhi-I

Appearance:

Shri G.R. Singh, DR
Shri Bipin Garg (Advocate)

for Appellant(s)
for Respondent(s)

CORAM:

